

licences to the value of Rs. 1 crore 13 Lakhs against which licences utilised by these units were Rs. 26.1 lakhs only. At the time of survey in January, 1974 of these units were already closed and only 12 units continued to exist, but they were not functioning as they were not given manufacturing licences.

(c) Yes.

Mineral Resources in Nagaland and Manipur

2537. SHRI S. N. MISRA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it has come to the notice of Government that Nagaland and Manipur alongwith Indo-Burma Border are rich in mineral resources, and

(b) if so, whether Government propose to survey these areas?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) and (b). In its programme of Geological systematic mapping, Geological Survey of India, has been giving priority to mineral rich areas and a number of detailed mineral investigations have been also conducted, as follow-up action on these surveys. As a result, coal and nickel deposits have been located in Nagaland and that of limestone and clay in Manipur.

In the current field season (October, 1974 to September, 1975) of Geological Survey of India, systematic geological mapping in some prospective mineral bearing areas of both the States and regional mineral investigations for coal and magnetite-nickel in Nagaland and for chromite, nickel, copper, platinum, asbestos, soapstone, lignite and rock-salt in Manipur have been proposed to be carried out.

Pak propaganda against India regarding Sikkim

2588. SHRI S. N. MISRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government has seen the Press Report in the various world Newspapers about the anti Indian propaganda carried out by Pakistan about Sikkim; and

(b) if so, reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) Yes, Sir.

(b) In September, 1974, our Foreign Secretary, then on a visit to Pakistan expressed India's concern at Pakistan's unwarranted propaganda campaign on Sikkim. It was made clear to Pakistan that any misconceived stand by Pakistan on the constitutional developments in Sikkim would cause serious misgivings in India about Pakistan's motivations.

D T C. requirement of Buses

2589. SHRI S. N. MISRA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the total requirement of the buses by Delhi Transport Corporation as on the 31st October, 1974;

(b) the total number of buses run by D.T.C. and plying on the road at present in Delhi; and

(c) the measures Government propose to take to meet the gap?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): (a) The Delhi Transport Corporation was expected to have a fleet of 1734 buses as on 31st October, 1974. The actual fleet on that date was, however, 1644 buses.

(b) On an average, 1209 buses were operated daily during the month of October, 1974 by the Corporation

(c) In order to meet the requirements of the commuters, the fleet of the Corporation is being progressively augmented. Necessary infrastructure facilities for the repair and maintenance of vehicles are also being provided. Further, a programme of redesigning the route structure on scientific lines is being implemented on a phased basis.

Expenditure incurred on Bhagwati Committee on Development of Inland Transport

2590 SHRI S N MISRA Will the Minister of SHIPPING AND TRANSPORT be pleased to state the total expenditure incurred by Government on the Bhagwati Committee on development of inland water transport?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H M TRIVEDI) The total expenditure incurred by Government on the Bhagwati Committee amounts to Rs 1.24 589.21

संसदें छगनलाल पंज्वाल, इन्दौर द्वारा कर्मचारियों की भविष्य निधि का जमा न कराया जाना

2591. श्री हुकम चन्द कछवाय : क्या अन्न मन्त्री यह बताने की कृपा करेंगे कि

(क) क्या मैसर्स छगनलाल पाञ्चाल मोहन चन्द 614 स्नेहमता गज इन्दौर की फर्म ने विभिन्न कामों में लग फर्म के कर्मचारियों की भविष्य निधि की बहुत बड़ी धनराशि जमा नहीं करवाई है ,

(ख) यदि हा तो उपरोक्त फर्म पर भविष्य निधि की कितनी राशि बकाया है और

(ग) क्या इस बकाया राशि को वसूल करने के लिये कार्यवाही की जायेगी ?

अन्न मंत्रालय में उप मंत्री (श्री बलरामचंद्र वर्मा) भविष्य निधि प्राधिकारियों ने इस प्रकार सूचित किया है —

(क) में (ग) क्या मैसर्स छगनलाल पाञ्चाल की फर्म कर्मचारी भविष्यनिधि और परिवार पेंशन निधि अधिनियम, 1952 के अधिनियम लागू जाने योग्य है इसकी जांच की जा रही है।

Cargo Handled by Inland Water Transport from Gauhati to Calcutta in 1973-74

2592 SHRI BISWANARAYAN SHASTRI Will the Minister of SHIPPING AND TRANSPORT be pleased to state

(a) whether regular Cargo services of Inland Water Transport have been in operation from Gauhati to Calcutta through Bangladesh, and

(b) if so, the volume of cargo handled by the concern during 1973-74?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H M TRIVEDI)

(a) Cargo services of Inland Water Transport are in operation from Gauhati to Calcutta and vice-versa through Bangladesh by the Central Inland Water Transport Corporation Ltd., Calcutta

(b) Volume of cargo handled by the Central Inland Water Transport Corporation, Calcutta, in 1973-74, in the